

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) Premises of 61 licensed wholesale and retail foodgrain dealers and dealers of essential commodities were raided by the police in collaboration with the Civil Supplies Department, Delhi and 81 persons were arrested. Out of the 61 cases, one case has been completed and has ended in conviction. The punishment awarded was imprisonment till the rising of the court, a fine of Rs. 250/- and confiscation of 13 bags of wheat involved.

(b) The following commodities were recovered:—

| | |
|---------------------|--------------|
| 1. Indigenous wheat | 373.23 Qtls. |
| 2. Imported wheat | 29.54 Qtls. |
| 3. Atta | 64.00 Qtls. |
| 4. Sugar | 194.80 Qtls. |
| 5. Black Gram | 12.50 Qtls. |
| 6. Dal Chana | 3.60 Qtls. |
| 7. Rice | 22.18 Qtls. |
| 8. Besan | 2.07 Qtls. |
| 9. Dalda | 0.69 Qtls. |
| 10. Cement | 90 Bags. |
| 11. Kerosene Oil | 7 Tins. |
| 12. Salt | 15.00 Qtls. |
| 13. Cattle feed | 20.34 Qtls. |
| 14. Chhilka (Gram). | 21.60 Qtls. |
| 15. Iron Sheets | 1695 Iron |

sheets of various sizes.

Except for the 13 bags of wheat confiscated in the case which resulted in conviction, other quantities of various commodities recovered are held in safe custody for disposal in accordance with the orders of the court.

बारामूला में पाकिस्तानी गैंग का पकड़ा जाना

*१०५. { श्री राम सहाय :
श्री एस० सी० देब :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अक्टूबर, १९६४ में पाकिस्तानी उत्पातियों का एक गैंग बारामूला में पकड़ा गया जो वहाँ सरकारी इमारतों तथा पुलों को उड़ाने का प्रयत्न कर रहा था ;

(ख) क्या उनके कब्जे से कोई बम और दूसरे विस्फोटक पदार्थ बरामद किये गये थे ; और

(ग) क्या इन व्यक्तियों का सम्बन्ध पृष्ठ क्षेत्र के उन उत्पातियों से है जो वहाँ कार्य कर रहे थे ?

†[PAKISTANI GANG APPREHENDED IN BARAMULA

*105. { SHRI RAM SAHAI:
SHRI S. C. DEB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a gang of Pakistani miscreants was apprehended in Baramula during the month of October, 1964 while attempting to blow up Government buildings and bridges;

†[] English translation.

(b) whether any bombs and other explosives were recovered from them; and

(c) whether these persons are connected with those miscreants who were operating in the Poonch area?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुखलाल हाथी) : (क) माननीय सदस्य शायद उन दो विस्फोटों के बारे में सोच रहे हैं, जो बारामूला में २८ सितम्बर, १९६४ को हुए—एक तहसील भवन के चौक के बाहर और दूसरा पुल के नीचे। हमारी सूचना से इस बात की पुष्टि नहीं होती है कि कोई गिरफ्तारियां की गई।

(ख) और (ग) प्रश्न ही नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) The hon'ble Member probably has in mind the two explosions which took place in Barmula on 28th September, one outside the compound of the Tehsil building and the other under a bridge. Our information does not confirm that any arrests were made.

(b) and (c) Do not arise.]

LIMITED I.A.S. EXAMINATION

*106. SHRI R. K. BHUWALKA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Unstarred Question No. 109 in the Rajya Sabha on the 4th May, 1964 and state:

(a) whether Government have since taken any decision regarding the holding of a limited emergency I.A.S. examination;

(b) if so, when the examination would be held; and

(c) what qualifications age, etc., have been prescribed for the examination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) to (c) The scheme of Limited Competitive Examination is still under consideration.

REPORT OF THE INDIAN OLYMPIC TEAM

*107. SHRI U. S. DUGAL: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have received any report about the working of Indian Olympic Team and their achievements at the Tokyo Olympic Games; and

(b) if so, what is the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) No formal report has so far been received; but the Government are aware of the performance of the Indian Olympic contingent at Tokyo.

(b) Government's reaction is as under:—

(1) Hockey.—The Indian hockey team has done well in winning the Gold Medal and re-establishing India's supremacy in hockey.

(2) Athletics, wrestling and weightlifting.—The performance was not altogether unsatisfactory.

(3) Shooting.—The performance was below our expectations.

(4) Gymnastics, cycling and diving.—The performance was poor.

†[] English translation.